

COURT-II
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL NO. 294 OF 2015 &
IA NOS. 142 OF 2016 & 546 OF 2018

Dated : 5th October, 2018

Present: Hon'ble Mr. Justice N.K. Patil, Judicial Member
Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

SRM Power Pvt. Ltd.

.... Appellant(s)

Vs.

Bangalore Electricity Supply Co. Ltd. & Ors.

.... Respondent(s)

Counsel for the Appellant (s) : -

Counsel for the Respondent(s) : Ms. Pankhuri Bhardwaj for R-2 & R-4

ORDER

Post this matter for hearing on **29.10.2018**, as requested by the learned counsel appearing for the Respondent Nos. 2 & 4.

(S.D. Dubey)
Technical Member
vt/vg

(Justice N.K. Patil)
Judicial Member